

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

(IB) 364 (ND)/2017

CORAM:

**PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)**

**SMT. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
28.09.2017**

NAME OF THE COMPANY: M/s Vesuvius India Ltd. Vs. M/s Fenace Auto
Ltd.

SECTION OF THE COMPANIES ACT: 9 of IBC, 2016

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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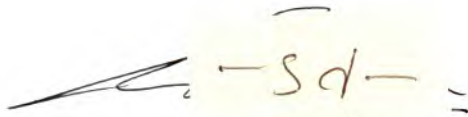
For the Petitioner (s) : Counsel for the Petitioner.

For the Respondent (s): None

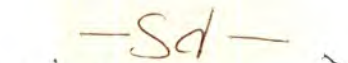
ORDER

It appears that no steps have been taken to comply with the order dated 19.9.2017, directing the Petitioner to effect service on the Respondent. Steps be taken in terms of the previous order by the Petitioner. Dasti.

Be listed on 3rd October, 2017.



**(S. K. Mohapatra)
Member (T)**


**(Ina Malhotra)
Member (J)**